

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 18.09.2020

(Morning Session)	(Afternoon Session)
Hearing	Orders
1. Ex.No. 5016/2019	1. Crl.Misc. No. 5305/2020
2. Ex.No. 5017/2019	2. Crl.Misc. No. 5289/2020
3. Ex.No. 5096/2018	3. Crl.Misc. No. 5308/2020
4. R.A.No.5062/2019	4. Crl.Misc. No. 5315/2020
5. M.A.No.5011/2020	5. Crl. Misc. No. 5314/2020
6. M.C.No. 5007/2019	6. Crl.Misc. No. 5313/2020
7. Crl.Misc.No. 5304/2020	7. Crl.Misc. No. 5309/2020
Arguments	8. Crl.Misc. No. 5306/2020
8. R.A. No. 5029/2020	9. Crl.Misc. No. 5303/2020
9. R.A. No. 5037/2019	10. Crl.Misc. No. 5301/2020
10. R.A. No. 5022/2019	11. Crl.Misc. No. 5302/2020
11. R.A. No. 5024/2019	12. Crl.Misc. No. 5294/2020
12. R.A. No. 5083/2017	13. Crl.Misc. No. 5299/2020
13. R.A.No. 5057/2018	14. Crl.Misc. No. 5300/2020
14. R.A.No. 5049/2015	Judgment
15. R.A.No. 5111/2016	15. R.A. No. 5130/2016

Sd/-

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

LIST OF CASES WHICH ARE POSTED ON 18-09-2020 IN THE COURT OF PRL. SENIOR CIVIL JUDGE AND JMFC, ANEKAL.

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No. 1003 / 2006	Arguments
2	Mis. No. 55 / 2019	Arguments
3	O.S. No. 321 / 2010	Hearing
4	O.S. No. 258 / 2006	Steps
5	O.S. No. 259 / 2006	Steps
6	O.S. No. 615 / 2006	Steps
7	O.S. No. 664 / 2006	Steps
8	O.S. No. 747 / 2006	Steps
9	O.S. No. 748 / 2006	Steps
10	O.S. No. 749 / 2006	Steps
11	O.S. No. 452 / 2006	Steps
12	O.S. No. 400 / 2018	Steps
13	O.S. No. 401 / 2018	Steps
14	O.S. No. 402 / 2018	Steps
15	R.A. No. 37 / 2020	Steps
Afternoon Session		
1	O.S. No. 479 / 2017	Steps
2	O.S. No. 140 / 2017	Steps
3	O.S. No. 507 / 2017	Steps
4	O.S. No. 457 / 2017	Steps
5	O.S. No. 398 / 2018	Steps
6	O.S. No. 505 / 2019	Steps
7	O.S. No. 59 / 2019	Steps
8	O.S. No. 444 / 2019	Steps
9	F.D.P. No. 2 / 2012	Steps
10	F.D.P. No. 2 / 2014	Steps
11	O.S. No. 383 / 2018	Issues
12	O.S. No. 270 / 2016	Issues
13	O.S. No. 433 / 2016	Issues
14	O.S. No. 24 / 2015	Issues
15	O.S. No. 32 / 2016	Issues

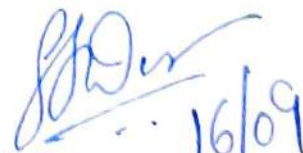
Sd/-
Prl. S.C.J, Anekal.

Matter listed on 18-09-2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 189/08	Argument	1	OS.No. 287/13	Argument
2	OS.No. 42/16	Argument	2	OS.No. 57/07	Evidence
3	OS.No. 160/10	Evidence	3	OS.No. 58/07	Evidence
4	OS.No. 343/06	Evidence	4	OS.No. 380/10	Hearing
5	OS.No. 481/12	Hearing	5	OS.No. 179/12	Hearing
6	OS.No. 308/13	Hearing	6	OS.No. 105/11	Hearing
7	OS.No. 111/13	Hearing	7	OS.No. 409/16	Hearing
8	OS.No. 646/13	Hearing	8	OS.No. 448/19	Hearing
9	OS.No. 466/08	Hearing	9	OS.No. 149/19	Hearing
10	OS.No. 151/09	Hearing	10	OS.No. 566/07	Hearing
11	OS.No. 246/10	Hearing	11	OS.No. 227/05	Hearing
12	OS.No. 451/12	Hearing	12	OS.No. 256/19	Hearing
13	OS.No. 398/11	Hearing	13	OS.No. 62/13	Hearing
14	OS.No. 692/13	Hearing	14	OS.No. 270/13	Hearing
15	OS.No. 15/12	Hearing	15	OS.No. 275/08	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**


16/09
II Addl. Civil Judge & JMFC,
Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 18.09.2020

<u>Morning Session</u>	<u>Stage of the Case</u>
1) CC No.949/2015	Hear Before Charge
2) CC No.432/2016	Hear Before Charge
3) CC No.416/2017	Hear Before Charge
4) CC No. 869/2008	Arguments
5) CC No. 1247/2008	Arguments
6) CC No. 1155/2008	Arguments
7) CC No. 710/2009	Arguments
8) CC No.750/2009	Arguments
9) CC No.383/2008	Evidence
10) CC No.540/2010	Evidence
11) CC No.137/2010	Evidence
12) CC No.1148/2010	Evidence
13) CC No.970/2011	Evidence
14) CC No.1088/2009	Accused Statement U/sec. 313 of Cr.P.C
15) CC No.211/2011	Accused Statement U/sec. 313 of Cr.P.C
* After Noon Session *	
1) CC No.712/2009	Arguments
2) CC No.829/2013	Arguments
3) PCR No.281/2017	Sworn Statement
4) PCR No.489/2018	Sworn Statement
5) CC No.1338/2011	Evidence
6) CC No.783/2011	Evidence
7) CrI.Misc No.595/2012	Hearing
8) CrI.Misc No.1025/2019	Hearing
9) CrI.Misc No.757/2018	Pre-Conciliation E-Lok adalth
10) CrI.Misc No.605/2015	Arguments
11) CrI.Misc No.315/2016	Arguments
12) CC No.464/2016	Further Arguments
13) CC No.468/2016	Further Arguments
14) CC No.1296/2014	Accused Statement U/sec. 313 of Cr.P.C
15) CC No.1033/2015	Accused Statement U/sec. 313 of Cr.P.C

NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.


**Prl.Civil Judge and JMFC.,
Anekal.**

Matter listed on 18.09.2020 for hearing in the court of J Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS.No.455/2008	16	OS.No.568/2018
2	OS.No.627/2008	17	OS.No.611/2018
3	OS.No.651/2013	18	OS.No.341/2018
4	OS.No.399/2011	19	OS.No.647/2018
5	OS.No.473/2013	20	OS.No.471/2018
6	OS.No.474/2013	21	OS.No.406/2018
7	OS.No.449/2015	22	OS.No.317/2018
8	OS.No.487/2015	23	OS.No.349/2018
9	OS.No.401/2017	24	OS.No.469/2018
10	OS.No.437/2017	25	OS.No.463/2018
11	OS.No.293/2017	26	OS.No.318/2019
12	OS.No.431/2017	27	OS.No.358/2019
13	OS.No.287/2017	28	OS.No.73/2019
14	OS.No.241/2017	29	OS.No.478/2019
15	OS.No.593/2018	30	OS.No.370/2019

All matters are listed for hearing.

SD-

J Addl. Civil Judge & JMFC,
Anekal

Note: All advocates are required to strictly follow SOP dated 27-08-2020
issued by the Hon'ble High Court of Karnataka.